

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF APRIL, 2016 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL						TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING	
				DIVISION BENCH		SINGLE BENCH		FULL BENCH				LOK ADALAT
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR			SETTLED
<b>CIVIL (MAIN) CASE :</b>												
1	RFA	57	0	0	0	0	1	0	0	0	1	56
2	MFA	6	0	0	0	0	0	0	0	0	0	6
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	22	0	0	0	0	0	0	0	0	0	22
5	FAO	9	0	0	0	0	0	0	0	0	0	9
6	ARB. P	12	3	0	0	0	1	0	0	0	1	14
7	ARB. A	3	0	0	0	0	0	0	0	0	0	3
8	MAT APPL	32	1	0	0	0	0	0	0	0	0	33
9	FA	29	1	0	0	0	0	0	0	0	0	30
10	MAC	320	11	0	0	0	18	0	0	0	18	313
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	25	1	0	0	0	1	0	0	0	1	25
13	LA. APPL	192	6	0	0	0	10	0	0	0	10	188
14	CE. REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	50	20	0	1	0	11	0	0	0	12	58
16	REV. PET	5	5	0	2	0	1	0	0	0	3	7
17	Tr. P (C)	6	1	0	0	0	1	0	0	0	1	6
18	CONT. CAS (C)	6	5	0	0	0	4	0	0	0	4	7
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	1	0	0	0	0	0	0	0	0	0	1
22	WP (C)	845	76	0	33	0	35	0	0	0	68	853
23	WA	60	5	0	5	0	0	0	0	0	5	60
24	WP (C) (PIL)	26	2	0	2	0	0	0	0	0	2	26
25	WP (C) (CAT)	4	0	0	0	0	0	0	0	0	0	4
26	WP (C) (HC)	1	0	0	0	0	0	0	0	0	0	1
27	RSA/SA	202	6	0	0	0	12	0	0	0	12	196
28	SAO	1	0	0	0	0	0	0	0	0	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1917</b>	<b>143</b>	<b>0</b>	<b>43</b>	<b>0</b>	<b>95</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>138</b>	<b>1922</b>

<b>CIVIL (MISC) CASE :</b>												
31	CM.APPL	424	0	0	2	0	10	0	0	0	12	412
32	CAVEAT	1	0	0	0	0	0	0	0	0	0	1
<b>TOTAL</b>		<b>425</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>0</b>	<b>10</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>12</b>	<b>413</b>
<b>CRL. (MAIN) CASE :</b>												
33	CRL.A(J)	134	6	0	4	0	0	0	0	0	4	136
34	CRL.A	69	0	0	1	0	2	0	0	0	3	66
35	CRL.REV.P	193	8	0	0	0	33	0	0	0	33	168
36	CRL.PETN	30	3	0	0	0	3	0	0	0	3	30
37	CRL.LP	3	0	0	0	0	0	0	0	0	0	3
38	CRL(D)REF.	1	0	0	0	0	0	0	0	0	0	1
39	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0
40	WP(CRL)	4	0	0	1	0	0	0	0	0	1	3
41	CONT.CAS(CRL)	2	1	0	0	0	0	0	0	0	0	3
42	AB	3	10	0	0	0	12	0	0	0	12	1
43	BA	7	4	0	0	0	8	0	0	0	8	3
<b>TOTAL</b>		<b>446</b>	<b>32</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>58</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>64</b>	<b>414</b>
<b>CRL (MISC) CASE :</b>												
44	CRL.M.APPL	59	0	0	1	0	3	0	0	0	4	55
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>59</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>55</b>
<b>GRAND TOTAL</b>		<b>2847</b>	<b>175</b>	<b>0</b>	<b>52</b>	<b>0</b>	<b>166</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>218</b>	<b>2804</b>

**HIGH COURT OF TRIPURA, AGARTALA**  
**DISPOSAL INFORMATION SYSTEM (DIS)**

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **APRIL, 2016** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES:</b>														
1	RFA	0	0	0	0	0	1	3	9	13	11	16	3	56
2	MFA	0	0	0	0	1	0	0	1	2	1	1	0	6
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	6	4	6	6	0	22
5	FAO	0	0	0	0	0	0	2	0	2	1	3	1	9
6	ARB. P	0	0	0	0	0	0	0	0	0	0	3	11	14
7	ARB. A	0	0	0	0	0	0	2	1	0	0	0	0	3
8	MAT APPL	0	0	0	0	0	0	1	6	3	7	10	6	33
9	FA	0	0	0	0	1	0	3	1	3	8	11	3	30
10	MAC	0	0	0	0	0	0	3	12	106	97	72	23	313
11	ITA	0	0	0	0	0	0	0	0	3	0	0	0	3
12	CROSS OBJECTION	0	0	0	0	1	0	0	2	8	9	4	1	25
13	LA. APPL	0	0	0	1	2	0	3	10	81	51	36	4	188
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	1	1	0	0	0	19	37	58
16	REV. PET	0	0	0	0	0	0	0	0	0	1	2	4	7
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	5	1	6
18	CONT. CAS (C)	0	0	0	0	0	0	0	0	0	1	0	6	7
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	0	0	0	0	0	0	0	0	0	0	1	0	1
22	WP (C)	1	4	4	4	7	7	31	26	62	138	319	250	853
23	WA	0	0	0	0	0	1	0	5	3	16	19	16	60
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	1	7	11	7	26
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	1	0	3	0	4
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	1	0	1
27	RSA/SA	0	0	0	2	1	1	11	33	54	36	43	15	196
28	SAO	0	0	0	0	0	0	0	0	0	0	1	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1</b>	<b>4</b>	<b>4</b>	<b>7</b>	<b>13</b>	<b>11</b>	<b>60</b>	<b>112</b>	<b>346</b>	<b>390</b>	<b>586</b>	<b>388</b>	<b>1922</b>

Twelve Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon'ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDING
<b>CIVIL (MISC) CASE</b>														
31	CM.APPL	0	0	0	2	15	21	29	60	90	105	90	0	412
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	1	0	1
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>15</b>	<b>21</b>	<b>29</b>	<b>60</b>	<b>90</b>	<b>105</b>	<b>91</b>	<b>0</b>	<b>413</b>
<b>CRL. (MAIN) CASE</b>														
33	CRL.A(J)	0	0	0	0	0	0	2	2	13	25	68	26	136
34	CRL.A	0	0	0	0	0	0	0	3	9	16	30	8	66
35	CRL.REV.P	0	0	0	0	1	5	0	28	21	46	42	25	168
36	CRL.PETN	0	0	0	0	0	0	0	12	4	4	6	4	30
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	1	2	3
38	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	1	0	1
39	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0
40	WP(CRL)	0	0	0	0	0	0	0	0	0	1	1	1	3
41	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	1	0	1	1	3
42	AB	0	0	0	0	0	0	0	0	0	0	0	1	1
43	BA	0	0	0	0	0	0	0	0	0	0	1	2	3
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>5</b>	<b>2</b>	<b>45</b>	<b>48</b>	<b>92</b>	<b>151</b>	<b>70</b>	<b>414</b>
<b>CRL (MISC) CASE</b>														
44	CRL.M.APPL	0	0	0	0	4	2	3	14	14	9	9	0	55
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>2</b>	<b>3</b>	<b>14</b>	<b>14</b>	<b>9</b>	<b>9</b>	<b>0</b>	<b>55</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>4</b>	<b>4</b>	<b>9</b>	<b>33</b>	<b>39</b>	<b>94</b>	<b>231</b>	<b>498</b>	<b>596</b>	<b>837</b>	<b>458</b>	<b>2804</b>